

(A3)
(2)
Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A.No.313 of 1988

Ram Das Applicant

Versus

Union of India & Others Respondents.

Connected with

Registration O.A. No.314 of 1988

Ram Chandra Applicant

Versus

Union of India & Others Respondents

Connected with

Registration O.A. No.315 of 1988

R.P.Srivastava Applicant

Versus

Union of India & Others Respondents.

Connected with

Registration O.A.No.312 of 1988

Ram Anuj Applicant

Versus

Union of India & Others. .. Respondents.

Hon.Ajay Johri, A.M.

Hon. G.S.Sharma, J.M.

(By Hon.Ajay Johri, A.M.)
of date

For orders see our orders/passed in
O.A.No.312 of 1988 Ram Anuj Vs. Union of India & Others.

J.M.

A.M.

Dated the 11th Aug., 1988.

RKM